

STAC QM 52

RA/M.A/O.A./ T.A./ 431 198 ϕ

Amica of India is Applicant (s).

B R Kalyan Adv. for the
Petitioner (s).

Versus

Kantigini c Respondent (s).

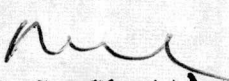
B 13 Gaps Adv. for the Respondent (s)

SR. NO.	DATE.	ORDERS.
		Stay of operation of Award (Copy sent to Jail)
02/11		RDAD Recd from Resp.
5/12/89		Mr. B.R. Kyada not present. Mr. B.B. Gogis has filed sick note. Adjourned. The case be posted for admission.
		<u>P.B.M.</u> 5/12
		Case 6/12
18/1		Common letter issued in case no 04/422/89 letter dt- 18/1/90.
		<u>100/-</u> 18/1
		100/- 18.01.90 80
		RDAD Recd from Resp. kept in CA/427/89 (21/02)
2/3		Parties absent. no documents produced adjourned on same stage to 6/4/90.
6/4		Parties absent. no documents produced adjourned on same stage to 9/5/90.
		19/4/90

SR NO.	DATE.	ORDERS.
	<u>1990</u> 19/4	Today case is on Board before Registered. 100 documents produced. Through 2 advertisements given each. It is a fit case to close the High file reply. Submitted for order before Honorable members 22/09/92 F/H <i>[Signature]</i> 7/9/92 Date informed to both advocates clerks RSL 22/09/92 <i>Ch</i>

OA / 431/91

①

Date	Office Report	O R D E R
22-09-1992		Court was adjourned as a mark of respect to late Ex-Chief Justice of India Shri M. Hidayatullah of India. Call on 3 / 11 / 1992.  (R.C. Bhatt) Member (J)  (N.V. Krishnan) Vice Chairman *AS.

DATE	OFFICE REPORT	ORDER
18.10.93		This matter is disposed of by common judgment in O.A. 422/89 & Ors. <i>M.R. Kolhatkar</i> (M.R. Kolhatkar) Member (A) <i>R.C. Bhatt</i> (R.C. Bhatt) Member (J) vtc.

DATE OFFICE REPORT

ORDER

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ORDER